

<i>Year</i>	<i>Rs. crores</i>	
	<i>Estimates of Net Savings at current prices</i>	
	<i>RBI</i>	<i>CSO</i>
1980-81	16,698	16,699
1988-89	40,672	44,208
1989-90	47,547	50,387

(b) The broad reasons for difference in the estimates of net Savings by the two Organisations are:

- (i) The RBI prepares its estimates in October/November for publication in the Report on Currency and Finance, whereas, the CSO prepares its annual estimates in January/February. Thus with the availability of more recent data the CSO estimates differ from the estimates prepared by the RBI which are based on earlier data. This difference in timing of publication results in differences in the estimates in respect of public sector and household savings.

- (ii) Differences in the estimates of private corporate savings are due to timing of publication as well as the different methods of estimation adopted by the two Organisations.

Rural Hut Insurance Scheme

4776. SHRI V. SOBHANADREESWARA RAO VADDE: Will the Minister of FINANCE be pleased to state:

(a) the number of beneficiaries of the Rural Hut Insurance Scheme since its inception, State-wise;

(b) whether there are any cases of delay in payment of the indemnity under the above scheme;

(c) if so, the reasons therefor; and

(d) the action taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The information regarding number of beneficiaries, State-wise, under Hut Insurance Scheme since its inception, upto 31st July, 1971, for which figures are available, is as under:-

<i>S. No.</i>	<i>State/U.T.</i>	<i>Number of beneficiaries</i>
1.	Andhra Pradesh	48078
2.	Arunachal Pradesh	Nil
3.	Assam	208
4.	Bihar	30318

S. No.	State/U.T.	Number of beneficiaries
5.	Goa	118
6.	Gujarat	234
7.	Haryana	153
8.	Himachal Pradesh	37
9.	Jammu & Kashmir	7
10.	Karnataka	5787
11.	Kerala	2656
12.	Madhya Pradesh	283
13.	Maharashtra	2761
14.	Manipur	2
15.	Meghalaya	Nil
16.	Nagaland	1
17.	Mizoram	Nil
18.	Orissa	9758
19.	Punjab	153
20.	Rajasthan	3327
21.	Sikkim	Nil
22.	Tamil Nadu	20386
23.	Tripura	317
24.	Uttar Pradesh	30095
25.	West Bengal	16749
26.	Andaman & Nicobars	Nil

<i>S. No.</i>	<i>State/U.T.</i>	<i>Number of beneficiaries</i>
27.	Chandigarh	25
28.	Dadra & Nagar Haveli	Nil
29.	Daman & Diu	Nil
30.	Delhi	314
31.	Lakshadweep	Nil
32.	Pondicherry	521
Total		1,72,288

(b) to (d). The delay in settlement of pending claims is only due to non-completion of formalities by the claimants. Generally, the claims are settled within ten days of receipt of completed documents and the prescribed report.

India's Participation in International Trade Fair

4777. SHRI PIUS TIRKEY: Will the Minister of COMMERCE be pleased to state:

(a) the details of the international trade fairs in which India participated during the last three years;

(b) the total expenditure incurred in this

connection during each of the last three years; and

(c) the business transacted in the above trade fairs and other benefits accrued therefrom?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) The Trade Fair Authority of India organised participation in 121 fairs/exhibitions abroad during 1988-89, 1989-90 and 1990-91. Details of names and places of the fairs held abroad are in attached Statements I, II, and III.

(b) The details of expenditure incurred is as under:

(Rs. in lakhs)

<i>Year</i>	<i>No. of fairs</i>	<i>Expenditure</i>
1988-89	48	971.93
1989-90	43	1,274.82
1990-91	38	1,153.63
Total	121	3,400.38